

**Central Administrative Tribunal**

**Principal Bench**

**O.A. No. 91/1999**

*SV*

New Delhi this the 17<sup>th</sup> day of November, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)**

Dharam Singh,  
S/o Late Shri Sher Singh Rawat,  
Aged 34 years, R/o Sector-3 H.No. 352  
R.K. Puram New Delhi.

*... Applicant*

**(By Advocate: None)**

**Versus**

1. Union of India through  
The Secretary  
Ministry of Information and Broadcasting  
Shastri Bhawan, New Delhi.
2. Director General  
Doordarshan  
Door Darshan Bhawan, Mandi House,  
New Delhi.
3. Director  
Central Production Centre,  
Door Darshan  
Asiad Village Complex  
Siri Fort New Delhi. .... Respondents;

**(By Advocate: Mr. Rajeev Sharma)**

**ORDER (ORAL)**

None for the applicant. Even on the last date of hearing i.e. on 02.11.2017, also none appeared for the applicant. It appears that the applicant is not interested in pursuing this O.A.

2. Therefore, the OA is dismissed in default and for non-prosecution.

*(Raj Vir Sharma)  
Member (J)*

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